

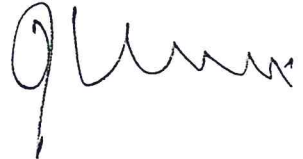

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/682/IB/2017  
NAME OF THE PETITIONER : ARIES  
NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	R Kannan	P. c. s. for Bafna Pharmaceuticals Ltd.	
2	P. Manojan.	Counsel for Applicant.	

**ORDER**

Counsel for Applicant present. Representative for the Corporate Debtor present. <sup>in</sup> Corporate Debtor has submitted that one D.D. to the tune of Rs. 1,00,000/- will be ~~paid~~ <sup>handed over</sup> to the Applicant and for the balance amount the accounts are being reconciled. The Corporate Debtor is directed to file schedule of payment for the remaining amount and bring one DD to show the bona-fide on next date of hearing. Put up on **28.02.2018 at 10.30 A.M.**

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)